

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

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**Misc. Application No. 330/00633/2020  
In  
Original Application No. 330/00481/2019**

**Allahabad this the 20<sup>th</sup> day of August, 2020**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member-J  
Hon'ble Mr. Devendra Chaudhry, Member-A**

1. Praveen Kumar Pandey age about 36 years S/o Shri Indrajeet Pandey, Loco Pilot (Goods), R/o 317-LIG, Neemsarai, Allahabad.
2. Rajendra Prasad aged about 52 years S/o Late Chithroo Prasad, Loco Pilot (Mail), R/o 86/734, Rampuram, Shtyam Nagar, Kanpur.
3. Pravin Kumar age about 35 years S/o Late Chhotey Lal, Loco Pilot (Goods), R/o LIG-84-B, Jarauli, Phase-II, Kanpur.
4. Rajesh Kumar Dhuriya age about 39 years S/o Late Ram Bahadur Dhuriya, Loco Pilot (Goods), 128/435, S – Block, Yasoda Nagar, Kanpur.
5. Mohd. Ayub Khan, age about 35 years S/o Shri Akhtar Khan, CC/CNB, R/o 18-ABC, Loco North Railway Colony, Kanpur.
6. Mahesh Kumar age about 34 years S/o Late Surendra Prasad, Loco Pilot (Goods), R/o 744, B-Block, Barra Vishwa Bank Colony, Kanpur.
7. Mukesh Kumar Singh age about 39 years S/o Mohan Prasad Singh, Loco Pilot (Goods), R/o 86/48, Kala danda, Himmatganj, Allahabad.
8. Mohd. Sabeer Ali age about 36 years S/o Shri Mohd. Asgar Ali, Loco Pilot (Goods), R/o 37B /42B/1A, Aainuddinpur, Gaus Nagar, Kareily, Allahabad.
9. Rajendra Prasad age about 42 years S/o Shri Ram Bahadur Patel, Loco Pilot (Goods), R/o 667-C, Loco Colony, 9<sup>th</sup> Avenue, Nawab Yusuf Road, Allahabad.

**Applicants**

**By Advocates: Mr. Pradeep Kumar Mishra  
Mr. Rajesh Kumar**

**Vs.**

1. Union of India through General Manager, North Central Railway, Headquarters Office, Subedarganj, Allahabad.
2. Divisional Railway Manager, North Central Railway, Nawab Yusuf Road, Allahabad.
3. Senior Divisional Electrical Engineer (Operation), North Central Railway, Nawab Yusuf Road, Allahabad.
4. Senior Divisional Mechanical Engineer (O&F), North Central Railway, Nawab Yusuf Road, Allahabad.
5. Assistant Personnel Officer, North Central Railway, DRM's Office complex, Nawab Yusuf Road, Allahabad.

**Respondents**

**By Advocate: Mr. Pramod Kumar Pandey**

## ORDER

### **Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

1. This O.A. has been filed before this Tribunal during Unlock-3. The undersigned as well as Hon'ble Shri Devendra Chaudhary, Member (Administrative) have joined this Division Bench on line through Virtual Conferencing facility.
  
2. Shri P.K. Mishra, learned counsel for the applicant is physically present in the Tribunal while Shri Pramod Pandey, learned counsel for the respondents is present on line through video conferencing facility.
  
3. **MA No. 633/2020** is a withdrawal application filed in O.A. No. 481/2019.
  
4. Heard, learned counsel for the parties and perused the records available in PDF form.
  
5. Learned counsel for the applicants submits that as the respondents have withdrawn the order dated 24.12.2018, impugned in the aforementioned OA and have passed a new order dated 27.06.2019, therefore, the O.A. has now become infructuous and the applicants do not want to pursue it any further.
  
6. Learned counsel for the respondents has no objection against the withdrawal application.
  
7. M.A. No. 633/2020 (withdrawal application) is allowed and accordingly O.A. No. 481/2019 is dismissed as withdrawn.

8. No order as to cost.

Hon'ble Mr. Devendra Chaudhry, Member (A) has consented to this order through virtual conferencing.

**(Devendra Chaudhry)**  
Member-A

**(Justice Vijay Lakshmi)**  
Member-J

/M.M/